

1	2	3
4 स्टार	12	900
3 स्टार	45	2549
2 स्टार	55	2217
1 स्टार	31	1077
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	152	8791
प्रवर्गीकृत	154	9720
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जोड़	306	18,511

Filing of Income-tax Returns by M/s Wild Life Adventure Tours and M/s Amber Tours (Pvt.) Ltd.

2971. SHRI G. M. BANATWALA :

SHRI SHYAM SUNDER
GUPTA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that M/s. Wild Life Adventure Tours and M/s. Amber Tours Pvt. Ltd. C-42, Connaught Place, New Delhi, have filed their income-tax returns upto date;

(b) if not, what are the reasons therefor; and

(c) whether any action has since been taken by Government in the matter taking into cognizance the offences committed by these firms during the last three years?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI ZULFIQUARULLAH): (a)
Yes, Sir.

(b) In view of answer to part (a) the question does not arise.

(c) Penalty proceedings under section 271(1)(c) and under section 273 of the Income-tax Act, 1961 have been initiated for assessment year 1974-75 and assessment year 1975-76 in the case of M/s. Amber Tours (P) Ltd. Penalty proceedings under section 271(1)(a), 271(1)(c) and 273 have been initiated for assessment year 1975-76 in the case of M/s. Wild Life Adventure Tours.

Report of James Raj Committee on Public Sector Banks

2972. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the James Raj Committee on the functioning of the public sector Banks has since submitted its report;

(b) if so, the salient features of the recommendation; and

(c) the actions taken thereon?

THE MINISTER OF FINANCE
(SHRI H. M. P. TEL): (a) to (c). The James Raj Committee appointed to study the functioning of the public sector banks submitted its report to the Reserve Bank of India in April, 1978. The gist of the main recommendations contained in the Report and the action taken/proposed to be taken thereon by the Reserve Bank are given in the Statement. Other recommendations of